

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

08/03/2019

O.A./260/736/2016 G GATIA JENA
MA 667/16 FOR CD, CNF, ORDER -V/S-
DT 12.07.18 MAY KINDLY BE M/O RAILWAYS
PERUSED

ITEM NO:17

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	None appears for the applicant.
	<p>No one was present on behalf of the applicant vide order dated 12.07.2018. Copy of order has been sent to the applicant by Speed Post as noted by the office. Subsequently, on 23.08.2018 no one was present for the applicant also.</p>
	<p>It seems that the applicant is not interested to pursue this case. Hence, the OA is dismissed in default for non-prosecution on the part of the applicant.</p>
<p>(SWARUP KUMAR MISHRA) MEMBER (J)</p>	<p>(GOKUL CHANDRA PATI) MEMBER (A)</p>
	<p>pms</p>